

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 12.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)(Plan)/09/2024, IA (IBC)/844/2024 in Company Petition IB/378/2022
NAME OF THE COMPANY	Nagai Power Pvt Ltd
NAME OF THE PETITIONER(S)	Virtual Energy Pvt Ltd
NAME OF THE RESPONDENT(S)	Nagai Power Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)(Plan)/09/2024

Present: Ld. Counsel Mr. M. M. Viswaraj for the Applicant.

Heard. Reserved for orders.

IA (IBC)/844/2024

Present: Ld. Counsel Mr. Viswajit for the Applicant.

Ld. Counsel Mr. M.M. Viswaraj for the Respondent No.1.

Ld. Counsel Mr. D. Narendar Naik for the CoC.

RP has filed an undertaking by way of an affidavit.

Heard. Reserved for orders.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)